

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA.No.11-12 in CIVIL APPEAL NO(s). 1248 OF 2004

T.G. KRISHNAMURTHY

Appellant (s)

VERSUS

IDBI & ORS.

Respondent(s)

(With appln.for permission to file addl.documents and office report))

Date: 24/02/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s) Mr.R.Anand Padmanabhan, Adv

Mr. Pramod Dayal,Adv.

For Respondent(s) Mr.A. Mariarputham, adv.

Ms.Aruna Mathur, Adv.for

M/S Arputham,Aruna & Co.

Mr. R.C. Kaushik ,Adv

Mr.Dushyant A. Dave, Sr.Adv.

Mr.Sanjay Bhatt, Adv.

Mr. Atul Sharma,Adv.

Ms. Shobha ,Adv

Mr. T. Harish Kumar ,Adv

Mr.Jaideep Gupta, Sr.Adv.

Mr.S.R. Sharma, Adv.

Mr. V. Sudeer, Adv.

Mr.MBRS Raju, Adv.

Mr.L.D. Sharma, Adv.

Mr.S. Srinivasan, Adv.

Mr. S.Balaji ,Adv

UPON hearing counsel the Court made the following

O R D E R

One week's time is granted for filing rejoinder
affidavit.

List thereafter.

(Usha Bhardwaj)

(Madhu Saxena)

Court Master

Court Master